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title: Need to take steps to create All India Judicial service in the country.

DR. SATYA PAL SINGH (BAGHPAT): Mr. Deputy Speaker, Sir, Article 312 of the Constitution explicitly provides for the creation of All India Judicial Service. Law Commission of India has thrice, in its first, eighth and 116<sup>th</sup> reports, has also asked for it.

The Supreme Court has also advised that the All India Judicial Service should be created. My request through you to the Government is that as soon as possible, All India Judicial Service must be created in India.

HON. DEPUTY-SPEAKER:

Shri Chandra Prakash Joshi,

Shri Sudheer Gupta,

Shri Rodmal Nagar,

Shri Alok Sanjar,

Kunwar Pushpendra Singh Chandel and

Shri Bhairon Prasad Mishra are permitted to associate with the issue raised by Dr. Satya Pal Singh.